

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5525
ANSWERED ON:02.05.2000
CENTRAL SOCIAL WELFARE BOARD
V. SAROJA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Social Welfare Board has recommended certain amendments to Societies Registration Act with a view to redefining the voluntary organisations;
- (b) if so, the reaction of the Government thereto; and
- (c) the time by which the Act is likely to be amended?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN)

(a),(b)&(c) The Central Social Welfare Board had organised a National Conference on Voluntarism and Social Development at Vigyan Bhavan, New Delhi from 22nd - 24th February, 2000. One of the recommendations of the NGOs attending the Conference was that the Societies Registration Act 1860 should be amended. Government has not received the final recommendations of the Conference.